

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

LOK SABHA

UNSTARRED QUESTION NO. 3407
TO BE ANSWERED ON 07.08.2018

Distribution of Aids and Assistive Devices to Divyangjan

3407. SHRIMATI V. SATHYA BAMA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the State-run Rural Electrification Corporation (REC) has signed any agreement with ALIMCO for distribution of aids and assistive devices to Divyangjans (differently abled persons);
- (b) if so, the details thereof along with the date of agreement and the conditions, if any; and
- (c) the number of divyangjans likely to be benefited in this regard along with the places where such devices are likely to be distributed?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) Yes, Madam. The State-run Rural Electrification Corporation (REC) through its Corporate Social Responsibility (CSR) vertical, REC Foundation, has signed an agreement with Artificial Limbs Manufacturing Corporation of India (ALIMCO) for distribution of aids and assistive devices to Divyangjans (differently abled persons).
- (b) The agreement was signed on 15th December 2017. The broad terms and conditions of the agreement are at **Annexure-I**.
- (c) The project is expected to cater to the needs of approximately 8000-9000 divyangjans. The list of 25 locations where the aids and assistive devices are likely to be distributed is given at **Annexure II**.

Annexure referred to in part (b) of the Lok Sabha Question No.3407 for 7.8.2018

Terms and conditions of the agreement signed between Artificial Limbs Manufacturing Corporation of India(ALIMCO) and Rural Electrification Corporation (REC) Foundation

- a) The amount of assistance to ALIMCO would be restricted to Rs. 10.00 crore (Rupees Ten Crore only), plus taxes as applicable, in line with the proposal submitted for "Distribution of aids & assistive devices to approximate to 8000-9000 numbers of persons with disabilities" in Various Districts/States of India from deprived class of society.
- b) The amount of assistance is towards carrying out all activities as per scope of work & implementation plan, conduct of assessment camp and submission of completion report/outcome report/impact assessment of the project.
- c) ALIMCO shall follow Government of India/ALIMCO procurement policy for procurement of goods and services under this project, if applicable.
- d) In case the scope of work emerging out of baseline survey/ Assessment camp is reduced as compared to that contained in the proposal, the project cost shall be suitably modified.
- e) ALIMCO shall submit final list of surveyed camps along with the list of beneficiaries with their demographic details from deprived class of society to REC.
- f) REC name & logo, should be displayed prominently on every aids & assistive devices/ materials to be distributed and backdrops/flex to be displayed at each distribution camp/at the time of launching of the programme.
- g) REC nominee shall be invited at the time of inauguration/assessment of camps, distribution of aids & assistive devices to the beneficiaries in the camp and also ensure the wide media coverage and publicity of the programme.
- h) ALIMCO shall maintain records pertaining to identified beneficiaries along with demographic details, income certificate, photographs, nature of disabilities and distribution of aids and assistive devices etc.
- i) ALIMCO undertakes that:
 - a) The present CSR project shall not be funded from any other source or donated funds and no such facility/ equipment is available in the same location.
 - b) Cost escalation of the total project beyond the amount committed, if any, will have to be borne by ALIMCO.
 - c) The CSR assistance shall not be used for any other purpose other than for project related activities.
 - d) The present CSR project shall be executed on no profit/no loss basis.

Annexure II

Annexure referred to in part (c) of the Lok Sabha Question No.3407 for 7.8.2018

List Of Districts as per Agreement of Artificial Limbs Manufacturing Corporation of India (ALIMCO) with Rural Electrification Corporation(REC) Foundation		
S.No.	State	District
1	Uttarakhand	Uddham Singh Nagar
2	Uttar Pradesh	Hamirpur
3		Mahoba
4	Bihar	Samastipur
5		Purnia
6	Chattisgarh	Jagdalpur
7	Jharkhand	Chatra
8		Ranchi
9	Odisha	Ganjam
10	Kerala	Idukki
11	Tamil Nadu	Dindigul
12	Punjab	Amritsar
13	Haryana	Kaithal
14	West Bengal	Purulia
15		Malda
16	Andhra Pradesh	Kadapa
17		Chittoor
18	Telengana	Suriapet
19	Maharashtra	Buldhana
20		Usmanabad
21	Manipur	Imphal
22		Chandel
23	Assam	Tezpur
24	Madhya Pradesh	Dindori
25		Narsinghpur

Note: The States & Districts may change depending upon the need assessment of the project. REC Foundation shall have the discretion to decide the location for implementation of the Project.